

From,

Krishna Swaroop Dhar Dwivedi, H.J.S.,
I/c Joint Registrar (Judicial) (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow

No. 225/Admin. (Services)/2022: Allahabad: Dated: May 25, 2022

Subject: Regarding Nomination of all the Officers of HJS cadre including District Judges, P.Os of Commercial Courts; Principal Judges, Family Courts; P.Os. Of L.A.R.R.A, P.Os. Of MACTs and Officers of HJS Cadre on deputation etc., for participation in one day online orientation/sensitization programme 'Training on Arbitration Proceedings and Sensitization of Courts in matters involving Commercial Disputes', scheduled to be held on 28.05.2022.

Sir,

With reference to your letter no. Spl. Trg./JTTRI-2022-622 dated 19.05.2022 and in continuation to Court's letter no. 6311/Admin.G-II/Allahabad dated 18.05.2022, on the above noted subject, I am directed to inform you that the Hon'ble Chairman, Special Arrears Committee has been pleased to approve the proposal of Workshop viz., **'Training on Arbitration Proceedings and Sensitization of Courts in matters involving Commercial Disputes'** for all the Officers of HJS cadre including District Judges, P.Os of Commercial Courts; Principal Judges, Family Courts; P.Os. Of L.A.R.R.A, P.Os. Of MACTs and Officers of HJS Cadre on deputation etc. and to communicate to you further that the said Workshop be conducted on **28.05.2022** as there is Lok Adalat fixed on 29.05.2022.

I am also to request your goodself to attend the aforesaid Online Orientation/Sensitization Programme and kindly inform the concerned HJS Officers working under your administrative control to attend the same.

Yours sincerely,

sd/-

I/c Joint Registrar (J) (Services)

No. 225(i)/Admin. (Services)/2022: Allahabad: Dated: May 25, 2022

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P. and the Principal Secretary (Legislative), Government of U.P., Lucknow with the request to attend the aforementioned Online Orientation/Sensitization Programme, scheduled on **28.05.2022** and to kindly inform all the concerned HJS Officers working with them to attend the same.
2. All the District & Sessions Judges, Subordinate to the Hon'ble High Court of Judicature at Allahabad, with the request to attend the aforementioned Online Orientation/Sensitization Programme, scheduled on **28.05.2022** and to kindly inform all the concerned HJS Officers working under their administrative control to attend the same.
They are further requested to inform all the Presiding Officers of Motor Accident Claims Tribunal (MACT), Commercial Courts and Land Acquisition, Rehabilitation and Resettlement Authority (LARRA), working at their Districts, if any, to kindly attend the said Online Orientation/Sensitization Programme.
3. All the Principal Judges, Family Court, Subordinate to the Hon'ble High Court of Judicature at Allahabad, with the request to attend the aforementioned Online Orientation/Sensitization Programme, scheduled on **28.05.2022** and to kindly inform all the concerned HJS Officers working under their administrative control, if any, to attend the same.

4. **The Id. Registrar General**, Hon'ble High Court of Judicature at Allahabad with the request to attend the aforementioned Online Orientation/Sensitization Programme scheduled on **28.05.2022**.
5. **The Senior Registrar**, Hon'ble High Court, Lucknow Bench, Lucknow with the request to attend the aforementioned Online Orientation/Sensitization Programme, scheduled on **28.05.2022** and to kindly inform all those concerned HJS Officers accordingly who have been deputed to work at the Registry of High Court, Lucknow Bench, Lucknow to attend the same.
6. **The Chairman**, Commercial Tax Tribunal, Lucknow with the request to attend the aforementioned Online Orientation/Sensitization Programme, scheduled on **28.05.2022** and to kindly inform all the concerned HJS Officers working under their administrative control to attend the same.
7. **Following Officers of HJS cadre are also requested to attend the aforementioned Online Orientation/Sensitization Programme, scheduled on 28.05.2022:-**

- I. The Registrar (J) (Confidential), High Court, Allahabad.
- II. The Registrar (J) (Listing), High Court, Allahabad.
- III. The Registrar (J) (Enquiry), High Court, Allahabad.
- IV. The Registrar (J) (Inspection), High Court, Allahabad.
- V. The Registrar (J) (Infrastructure-SC), High Court, Allahabad.
- VI. The Registrar (J) (S&A/Seniority), High Court, Allahabad.
- VII. The Registrar (J), High Court, Allahabad.
- VIII. The Registrar (J) (Enquiry), High Court, Allahabad.
- IX. The Joint Registrar (J) (SCMS), High Court, Allahabad.
- X. The Registrar (J) (Criminal), High Court, Allahabad.
- XI. The Registrar (J) (Infrastructure - HC), High Court, Allahabad.
- XII. The Joint Registrar (J) (Litigation), High Court, Allahabad.
- XIII. The Joint Registrar (J) (GPC), High Court, Allahabad.
- XIV. The Joint Registrar (J) (S&A), High Court, Allahabad.
- XV. The Joint Registrar (J) (Computer), High Court, Allahabad.
- XVI. **Smt. Pratima Srivastava**, Member, Administrative Tribunal UP II & III, Lucknow.
- XVII. **Smt. Babita Rani**, Chairman & Member, Administrative Tribunal UP III & I, Lucknow.
- XVIII. **Sri Radhey Mohan Srivastava**, Spl. Sec. & Addl. L.R. (Legal Cell), Advocate General Office, Allahabad.
- XIX. **Sushri Madhulika Choudhary**, Registrar, Appl. Tribunal of Electricity, New Delhi
- XX. **Sri Gyanendra Rao**, Presiding Officer, Avas Avam Vikas Parishad, Agra.
- XXI. **Sri Ravi Prakash Sahu**, Senior Law Officer, D.G. Medical & Health, Lucknow.
- XXII. **Sri Sanjay Kumar Shukla**, Legal Adviser, Development Authority, Lucknow.
- XXIII. **Km. Nisha Srivastava**, Addl. Director (Law), Directorate of Revenue & Special Intelligence, Lucknow.
- XXIV. **Sri Prashant Mishra**, Legal Adviser to Governor, Governor's Secretariat, Lucknow.
- XXV. **Sri Rohit Agrawal**, Addl. Registrar, Hon'ble Supreme Court of India, New Delhi.
- XXVI. **Sri Pawan Kumar Tiwari**, Law Officer, Human Rights Commission, Lucknow.
- XXVII. **Sri Anil Kumar Singh-I**, Secretary, Lok Ayukta and **Sri Apoorv Singh**, Chief Investigating Officer, Lok Ayukta, Lucknow.
- XXVIII. **Sri Peush Pandey**, Registrar, National Comp. Law Appellate Tribunal, New Delhi.
- XXIX. **Sri Aniruddha Kumar Tiwari**, Presenting Officer, National Human Rights Commission, New Delhi.
- XXX. **Sri Ravindra Prasad Gupta**, Chief Legal Adviser, NOIDA, Gautambuddha Nagar.
- XXXI. **Sri Gyanesh Kumar**, Chairman, State Transport Appel. Tribunal, Lucknow.
- XXXII. **Sri Pradeep Kumar Tiwari-III**, Registrar, State Consumer Disputes Redressal Committee, Lucknow.
- XXXIII. **Sri Mamta Gupta**, Special Secretary & Addl. L.R. (Legal Cell), Hon'ble Supreme Court of India, New Delhi.
- XXXIV. **Smt. Adesh Nain**, Legal Adviser, U.P. Jal Nigam, Lucknow.
- XXXV. **Sri Bhupendra Rai**, Law Officer, U.P. Power Corporation Ltd., Lucknow.
- XXXVI. **Smt. Richa Joshi**, Joint Secretary (Law), U.P. Public Service Commission, Allahabad.
- XXXVII. **Sri Rajesh Parasher**, General Manager (Law), U.P. State Industrial Development Corporation, Kanpur.
- XXXVIII. **Smt. Sapna Tripathi**, Secretary, U.P. State Law Commission, Lucknow.
- XXXIX. **The Member-Secretary, Secretary and O.S.D.**, U.P. State Legal Services Authority, Lucknow.
- XL. **Sri Sarvesh Kumar Pandey-II**, Registrar, U.P. State Public Services Tribunal, Lucknow.
- XLI. **Sri Surya Prakash Sharma**, Legal Adviser, U.P.S.R.T.C., Lucknow.
- XLII. **Sri Prashant Bilgaiyan**, Law Officer, UP Information Commission, Lucknow.
- XLIII. **Smt. Sandhya Srivastava**, Chairman, Waqf Tribunal, Lucknow.

sd/-
Deputy Registrar